

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA  
UNSTARRED QUESTION NO. 3530  
TO BE ANSWERED ON 21.12.2015**

**Deemed University**

**3530. SHRI ELUMALAI V.:**

Will the Minister of **HUMAN RESOURCE DEVELOPMENT** be pleased to state:

- (a) whether currently there is a ban on conferring deemed university status to institutes of higher education in the country;
- (b) if so, the details thereof;
- (c) if not, the reasons therefor; and
- (d) the standards on which an institute of higher education could get the status of deemed University in the country?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
( SMT. SMRITI ZUBIN IRANI )**

(a) to (c): No, Madam.

(d): The standards on which an institute of higher education can get the status of Deemed to be University are indicated in UGC (Institutions Deemed to be Universities) Regulations, 2010 read with its amendments in 2014 and 2015. The regulation along with its amendments is available on University Grants Commission's website [www.ugc.ac.in](http://www.ugc.ac.in).

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